

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

This the 17th day of September, 2020

OA No.61/397/2020

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER – J

HON'BLE MR. ANAND MATHUR, MEMBER - A

Neelofar Ahsan, D/o Mohammad Ahsan Sheikh, R/o Gund Habnar Ganderbal.

...Applicant

(By advocate: Mr. Bhat Fayaz Ahmad)

Versus

1. J&K UT through Commissioner/Secretary to J&K Govt. UT, Civil Secretariat, Jammu/Srinagar and others.

...Respondents

(By advocate: Mr. Rajesh Thappa)

ORDER (Oral)

By RAKESH SAGAR JAIN, MEMBER – J

Learned counsel for the applicant submits that the OA has become infructuous. Accordingly, OA is dismissed as having become infructuous.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

/jk/